

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 40/TT/2013

Date: 15.10.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff of **Asset I**: 400kV, 125 MVAR Bus Reactor along with associated bays at Patna S/s; **Asset II**: 400kV, 125 MVAR Bus Reactor along with associated bays at Ranchi S/s under ERSS-IV in Eastern Region

Sir,

With reference to the above petition, kindly furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 6.11.2013:-

- a) Reason for the balance outstanding liability, which are more than expenses up to DOCO on civil works, for both Assets-I and II;
- b) Reasons for cost variation of ₹12.9 lakh in Asset-I and ₹ 34 lakh in Asset-II;
- c) Detailed justification for increase in cost of miscellaneous civil works, Bus-bars/conductors/Insulators, Control, Relay & Protection Panel at Patna and Ranchi S/s;
- d) Data for capital cost benchmarking in accordance with Commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)